



CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

O.A. No. 60/878/2018 & M.A. NO. 60/330/2020

Chandigarh, this the 2nd day of March, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Anjani Kumar Rahul s/o Shri Narendra Kumar Jha, aged 30 years, Clerk Group-C, Signal and Telecommunication Branch, Railway Division Manager Office, Ferozepur. Pin 152001.

...Applicant

(BY: Mr. Karnail Singh , Advocate)

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi Pin 110011.
2. Divisional Railway Manager, Northern Railway, Ferozepur Division, Ferozepur Pin 152001.
3. Senior Divisional Personnel Officer, Northern Railway, Ferozepur Division, Ferozepur Pin 152001.

... Respondents

O R D E R (Oral)

Sanjeev Kaushik, (Member) (J):

Mr. Karnail Singh, Advocate puts in appearance on behalf of applicant replacing the earlier counsel and prays that the applicant be permitted to withdraw the present M.A. and also Original Application due to some defect, with liberty to file fresh one on the same cause of action.

2. The M.A. as well as O.A., therefore, stand disposed accordingly, with liberty as prayed for.

**(Sanjeev Kaushik)
Member (J)**

Place: Chandigarh
Dated: 02.03.2020

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